

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Jaipur Bench, Jaipur

ORDER SHEET

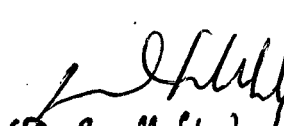
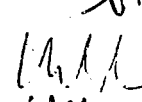
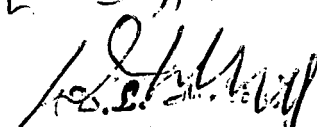
Application No. OA 396/94 of 199 .

Applicant(s).....

Respondent(s).....

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
<u>23/8/94</u>	Sh. S.K. Jain counsel for the applicant On request of the counsel for the applicant may be listed for admission on 12/9/94.  (O. P. Sharma) Administrative Member  (D. L. Mehta) Vice-Chairman
Copy sent to the app. Co. and A.L. 19-7-94	<u>12/9/94</u> Mr. S. K. Jain, Counsel for the applicant. The C.A. is dismissed as, withdrawn with a liberty to file a fresh C.A.  (Mrs. Usha Sen) Adm. Member  (D. L. Mehta) Vice-Chairman